

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 4132
TO BE ANSWERED ON 20.03.2018

IMPORT OF ARHAR DAL

4132. SHRI ANOOP MISHRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य be pleased to state:

- (a) the quantum of Arhar dal imported during the last two years;
- (b) whether the quality of Arhar dal imported last year was lower than the quality of Indian pulses and were banned in the country for some time; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) : As per the data of Directorate General of Commercial Intelligence and Statistics (DGCI&S), M/o Commerce & Industry, the quantum of Arhar dal/Tur (Pigeon Peas/Cajanus Cajan) imported during the last two years i.e. 2015-16 and 2016-17 were 462,713 MT and 703,544 MT respectively.

(b) & (c) : Import of pulses to India has to adhere by Food Safety & Standards Authority of India (FSSAI)'s quality parameters/specifications. However, import of Tur/Arhar is restricted through imposition of Quantitative Restriction in view of its bumper domestic production.
